

**IN THE NATIONAL COMPANY LAW TRIBUNAL**

**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 112**

**CP No. 145/Chd/Pb/2019**

**IN THE MATTER OF:**

**Amrex Marketing Pvt. Ltd.**

...

**Petitioner**

**Versus**

**Akai spring ltd.**

...

**Respondent**

**Under Section: 59, IBC 2016**

**Order delivered on 09.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 01.05.2024.

**Sd/-**

**Court Officer**